

1	2	3	4
21 M/s. Whiffens (India) Ltd.	50% (plus one share)	Allowed to retain existing level.	
22 M/s. Smith Kline & French	100% (Branch of wholly foreign owned co.).	Directed to bring down to 40%. Representation has been rejected.	
23 M/s. Richardson Hindustan	55.97%	Directed to bring down to 40%.	

Drug manufacturing units having research and development provision

1333. SHRI N. K. SHEJWALKAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) how many drug manufacturing concerns have got research and development provision with them; and

(b) what is the amount of expenditure they are incurring for R & D work the details of all the companies which have their authorised capital more than ten lakhs ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b). The information is being compiled and will be laid on the Table of the House.

Judgement Declaring Section 7A of Employees' Provident Fund and Miscellaneous Provisions Act, 1952 as Unconstitutional

1334. SHRI RAMAVATAR SHASTRI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government are aware of the Judgement of Delhi High Court delivered in the year 1981 declaring Section 7A of the Employees' Provident Fund & Misc. Provisions Act, 1952 as unconstitutional;

(b) if so, whether Government have filed an appeal in the Supreme Court against that Judgement;

(c) whether it is also a fact that in spite of the aforesaid Judgement the Regional Provident Fund Commissioner, Bihar has been issuing 7A notices; and

(d) if so, how many such notices have been issued after pronouncement of said judgement alongwith the names of those establishments to whom issued?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) and (b) Yes, Sir. The operation of the judgement has since been stayed by the Supreme Court.

(c) and (d) The judgement of the Delhi High Court is not binding on the cases arising in Bihar and as such, the RPFC, Bihar continues to issue notices under Section 7A of the Employees' Provident Funds and Misc. Provisions Act, 1952. The information regarding notices issued by him is not, therefore, relevant.

Shortage in Power since 1976-77 Onwards

1335. SHRI AMAL DATTA: Will the Minister of ENERGY be pleased to lay a statement showing:

(a) the comparative shortfall in power percentage wise and also in

units in the States during the years 1976-77 onwards upto date;

(b) what steps are being taken to overcome the shortfall in power;

(c) to what extent the schemes have been implemented and when each such scheme is expected to be completed;

(d) is there any proposal to import power plants in complete in or in semi-knocked down conditions; and

(e) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The power position in the country is much better as compared to earlier years. A statement showing comparative shortfall in percentage and units generated in million units in the States during the years 1976-77 to 1981-82 is attached.

(b) and (c) In 1979-80 the shortages were to the tune of 16.7 per cent. In April—September, 1982 they have come down to 8 per cent. Further, to reduce power shortage in the country, following measures are being taken:

(i) Additional generating capacity of 19666 MW is proposed to be added during Sixth Five Year Plan.

(ii) Maximising generation from the existing thermal power stations in the country. For this purpose, Task Forces and Roving Teams have been set up to identify deficiencies and time bound programme have been drawn up for rectification of defects. This is a continuous process and no time can be fixed for completing the scheme. Thermal generation has already shown improvement.

(iii) Transfer of power from surplus States to the deficit States. The power systems in the various regions have been inter-connected and they are being operated in integration to enable transfer of surplus power available at any time in one State/region to the other States/regions.

(d) and (e) Various offers from countries/overseas companies have been received for supply of equipment for power projects with possibilities of financing, through Government Credit, suppliers' credit and Commercial loans. No decision has been taken by Government so far on the proposals received.

Statement

Statewise/Systemwise, yearwise Energy Shortage Details Period: Year 1976-77 to 1981-82.

Sl. No.	State/System	Year	Shortage;	
			(%)	Gwh
1	2	3	4	5
1.	Haryana	1976-77	7.6	191
		1977-78	16.1	451
		1978-79	3.5	110
		1979-80	16.3	673
		1980-81	9.9	386
		1981-82	2.9	117

1	2	3	4	5
2. Himachal Pradesh	1976-77		8.9	30
	1977-78		(+)2.6	+8
	1978-79		5.4	17
	1979-80		11.7	49
	1980-81		(+)8.8	(+)28
	1981-82		(+)0.3	(+)1
3. Jammu & Kashmir	1976-77		16.2	80
	1977-78		10.1	61
	1978-79		11.3	186
	1979-80		10.4	92
	1980-81		(+)12.2	(+)107
	1981-82		(+)2.4	(+)23
4. Rajasthan	1976-77		0.7	20
	1977-78		9.9	329
	1978-79		5.0	188
	1979-80		11.7	323
	1980-81		9.4	413
	1981-82		15.5	771
5. Delhi	1976-77		3.1	61
	1977-78		5.1	108
	1978-79		(+)1.1	(+)25
	1979-80		5.2	135
	1980-81		(+)1.4	(+)38
	1981-82		(+)2.3	(+)72
6. Chandigarh	1976-77		4.7	8
	1977-78		5.4	10
	1978-79		(+)2.5	(+)5
	1979-80		2.3	5
	1980-81		(+)1.3	(+)3
	1981-82		(+)2.0	(+)5
7. U.P.	1976-77		2.2	236
	1977-78		16.5	3485
	1978-79		18.5	2429
	1979-80		22.8	3172
	1980-81		23.9	3342
	1981-82		22.2	3368
8. Punjab	1976-77		4.8	150
	1977-78		11.5	435
	1978-79		4.0	201
	1979-80		13.1	801
	1980-81		6.9	403
	1981-82		11.0	711
9. N.F.F.	1976-77		4.5	62
	1977-78		38.9	522
	1978-79		(+)16.2	(+)140
	1979-80		(+)2.5	(+)21
	1980-81		9.8	80
	1981-82		27.6	225
10. Gujarat	1976-77		1.1	74
	1977-78		5.3	414
	1978-79		(+)3.6	(+)285
	1979-80		3.8	348
	1980-81		(+)1.2	(+)112
	1981-82		(+)1.6	(+)156

1	2	3	4	5
11. M.P.	.	1976-77	4.0	188
		1977-78	6.5	344
		1978-79	14.3	875
		1979-80	15.4	1007
		1980-81	17.1	1213
		1981-82	8.6	609
12. Maharashtra	.	1976-77	5.5	759
		1977-78	15.7	2637
		1978-79	11.4	2019
		1979-80	19.1	3687
		1980-81	15.4	3131
		1981-82	19.1	4312
13. Goa	.	1976-77	22.8	54
		1977-78	28.1	77
		1978-79	20.6	60
		1979-80	24.4	79
		1980-81	13.6	56
		1981-82	32.6	155
14. A.P.	.	1976-77	2.0	95
		1977-78	4.4	229
		1978-79	2.0	115
		1979-80	9.5	622
		1980-81	4.1	290
		1981-82	(+)9.3	(+)689
15. Karnataka	.	1976-77	18.3	1272
		1977-78	33.8	2660
		1978-79	25.1	2125
		1979-80	26.0	2204
		1980-81	16.0	1345
		1981-82	8.0	686
16. Kerala	.	1976-77	3.6	98
		1977-78	2.0	58
		1978-79	2.6	81
		1979-80	4.8	159
		1980-81	(+)11.0	(+)352
		1981-82	(+)9.2	(+)328
17. Tamil Nadu including Pondicherry	.	1976-77	10.9	984
		1977-78	7.6	735
		1978-79	1.0	106
		1979-80	8.7	989
		1980-81	2.4	270
		1981-82	3.1	366
18. Bihar	.	1976-77	2.8	74
		1977-78	29.5	1096
		1978-79	32.4	1189
		1979-80	31.9	1161
		1980-81	39.9	1486
		1981-82	37.5	1516
19. West Bengal	.	1976-77	9.4	520
		1977-78	18.9	1173
		1978-79	18.8	1169
		1979-80	16.4	1016
		1980-81	22.6	1562
		1981-82	22.2	1587

1	2	3	4	5
20.	Orissa	1976-77	3.4	92
		1977-78	5.1	146
		1978-79	2.0	62
		1979-80	17.8	596
		1980-81	1.0	33
		1981-82	(+)5.8	(+)192
21.	D.V.C.	1976-77	(+)2.5	(+)101
		1977-78	12.4	590
		1978-79	9.0	443
		1979-80	27.7	1471
		1980-81	30.7	1685
		1981-82	14.9	815
22.	Sikkim	1980-81	(+)26.9	(+)7
		1981-82	25.0	9
23.	N.E. Region	1976-77	19.4	177
		1977-78	27.0	285
		1978-79	30.4	366
		1979-80	24.7	307
		1980-81	18.1	198
		1981-82	14.0	192

(+) Surplus is indicative that actual requirement met is more than the anticipated requirement.

Power Shortage In Orissa

1336. SHRI HARIHAR SOREN: Will the Minister of ENERGY be pleased to state:

(a) the main reasons for power shortage in Orissa;

(b) the steps taken by Government to remove the bottlenecks; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Power position in Orissa is likely to improve. This is a temporary shortage and the main reason for the power shortage in Orissa is the failure of monsoon during the consecutive years of 1981-82 and 1982-83 resulting in poor inflows into its major hydel reservoir of Balimela and Muchkund in Andhra Pradesh (Orissa has 50 per cent share in Muchkund).

(b) and (c) Arrangements are made to supply additional power from Andhra Pradesh to Orissa. Efforts are also made to supply off peak power

from Northern Region to Orissa through Bihar whenever system condition permit such a supply. The Power generation at Talchar has improved as a result of better performance of older units and stabilized performance of the new Talchar 110 MW.

Complaint Against R.P.F. Commissioner, Bihar

1337. SHRI RAMAVATAR SHASTRI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether all complaints received from various Members of Parliament and others against the Regional Provident Fund Commissioner, Bihar, Patna, have been enquired vide reply Lok Sabha Unstarred Question No. 1068 of 14 July, 1982;

(b) if so, what are the details of the outcome of those enquiries and the action taken thereon; and

(c) if not, the reasons thereof and by what time final report of the said enquiry is expected?